

**Annex-IV**  
(Paragraph 9)

Name & Address of the bank branch

Statement showing the details of counterfeit banknotes detected in the  
branch during the month of \_\_\_\_\_

**A) Denomination-wise Details**

Denominations						Total Pieces	Total Value	Name of the State / UT where the branch is situated
Rs.10	Rs.20	Rs.50	Rs.100	Rs.500	Rs.1000			

**B) Details of cases filed with police**

	Pending with Police at the beginning of the month (A)	Sent to Police during the month under report (B)	Returned by the Police (C)	Pending with the Police at the end of the month (D)
No. of cases				
No. of pieces				

**NB: Each FIR lodged comprises one case. The total number of forged notes covered by FIR may be indicated in each of the columns above.**

Forwarded to: -

1. The General Manager/Deputy General Manager, Reserve Bank of India, Issue Department, \_\_\_\_\_
2. The Assistant Director, National Crime Records Bureau, Government of India, Ministry of Home Affairs, East Block-VII, R.K. Puram, **New Delhi 110 066**

(Signature)

Name & Designation  
of the Authorised Official